

Annexure 4: Unsecured Financial Creditors other than those belonging to a Class						
Name of the Corporate Debtor: Blue Blends (India) Limited						
Sr No	Name of Creditor	Details of Claims Admitted			Remarks if any	
		Amount Claimed	Claim Admitted	Claim not Admitted		
1	Dharmshil Agencies	1,45,92,499.00	50,00,000.00	95,92,499.00	The claims are subject to revision in terms of Regulation 14(2) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Persons) Regulations, 2016	
2	Dhandania Electronics Limited	89,14,519.00	89,14,519.00	-		
3	R D Fan Limited	89,14,519.00	89,14,519.00	-		
4	Deepa Agrawal	61,500.00	50,000.00	11,500.00		
5	Mamta Agrawal	7,31,500.00	5,50,000.00	1,81,500.00		
6	Sonic Wares Pvt Ltd	34,78,000.00	25,00,000.00	9,78,000.00		
7	Megha Pankaj Kanodia	32,00,000.00	23,00,000.00	9,00,000.00		
8	Truevalue Engineering Pvt Ltd	79,84,863.00	78,00,000.00	1,84,863.00		
9	Vijay Infosys Private Limited	44,56,068.00	44,56,068.00	-		
10	Jindal Worldwide Limited	3,48,50,000.00	-	3,48,50,000.00		1. Related Party to the Corporate Debtor and therefore not part of the Committee of Creditors. 2. Claims are subject to revision in terms of Regulation 14(2) of the IBBI (Insolvency Regulation of Corporate Persons) Regulations, 2016
11	Amitara Industries Private Limited	27,38,816.00	-	27,38,816.00		
	Total	8,99,22,284.00	4,04,85,106.00	4,94,37,178.00		